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CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR

ORDER SHEET

COURT NO. : 1

06/09/2018

M.A./290/202/2018

O.A./290/47/2017

R.A./290/4/2018

INCOME TAX CONTIGENT EMPLOYEES UNION

-V/S-

M/O FINANCE

ITEM NO:1

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

Mr. Sunil Bhandari

Notes of The Registry  
Order of The Tribunal

The defects pointed out by the Registry in the present MA are considered and the same are waived.

This Misc. Application has been filed by the counsel for the respondents in OA No.47/2017 for correction in the CORAM of judgment dated 24.08.2018 wherein the designation of undersigned has been wrongly mentioned as "Administrative Member" instead of "Judicial Member".

I have perused the MA and the judgment dated 24.08.2018.

It is seen that there is a typographical error by which the designation of the undersigned has been shown as Administrative Member instead of Judicial Member. In view of the above, the MA No.202/2018 is allowed.

Accordingly, the line mentioned in CORAM of the order dated 24.08.2018 passed in OAs No.47/2017 and 48/2017 may be read as "Hon'ble Smt. Hina P. Shah, Judicial Member" instead of "Hon'ble Smt. Hina P. Shah, Administrative Member".

This order will remain part of the order dated 24.08.2018 passed in OAs No.47/2017 & 48/2017. A copy of this order be placed in the aforesaid files. Registry is directed to issue certified copy of this order to both the parties of OA No. 47/2017 & 48/2017.

( HINA P. SHAH)  
MEMBER (J)

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